

ITEM NO.1501
(For Judgment)

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 43/2019

PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([HEARD BY : HON. ROHINTON FALI NARIMAN, HON. SANJIV KHANNA AND
HON. SURYA KANT, JJ.])

WITH

W.P.(C) No. 99/2019 (X)

W.P.(C) No. 124/2019 (X)

W.P.(C) No. 121/2019 (X)

W.P.(C) No. 129/2019 (X)

C.A. No. 1486/2019 (XVII)

W.P.(C) No. 130/2019 (X)

W.P.(C) No. 135/2019 (X)

W.P.(C) No. 201/2019 (X)

W.P.(C) No. 147/2019 (X)

W.P.(C) No. 193/2019 (X)

W.P.(C) No. 156/2019 (X)

W.P.(C) No. 183/2019 (X)

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W.P. (C) No. 922/2019 (X)
W.P. (C) No. 918/2019 (X)
W.P. (C) No. 919/2019 (X)
W.P. (C) No. 941/2019 (X)

Date : 09-08-2019 These matters were called on for pronouncement of judgment today.

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Md. Shahid Anwar, AOR

Mr. Ajay Bansal, Adv.

Mrs. Veena Bansal, Adv.

Mr. Kuldip Singh, Adv.

Mr. Gaurav Yadava, Adv.

Hon'ble Mr. Justice R.F. Nariman pronounced the reportable judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Sanjiv Khanna and Hon'ble Mr. Justice Surya Kant.

The writ petitions and the civil appeal are disposed of in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)